

ing their complaints in case of power failure; and

(d) the time by when Government propose to open such an office in Push Vihar, New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) A proposal for opening a new 'No Current Complaint' Office is normally considered taking into account the nature of the area, type of load, average number of complaints likely to be handled, and the distances involved, etc.

(b) to (d) The distance of DESU Complaint Centre at Saket, which is present serving Pushp Vihar is about 2 kms. On an average, the no current complaints from Pushp Vihar are 4-5 per day. In view of the proximity of the existing No Current Complaint Centre serving the area, number of consumers and the complaints pertaining to Pushp Vihar, a separate No Current Complaints Centre in Pushp Vihar is not considered necessary by DESU.

Failure of Power system in Northern Grid

2029. SHRI J. K. JAIN:
SHRI T. CHANDRASEKHAR
REDDY:

Will the Minister of ENERGY be pleased to state:

(a) the number of incidents of power system collapse that have taken place in the northern grid of power system during the last three years;

(b) how do these incidents compare with such incidents in the other regional grids;

(c) what steps have been or are being taken to prevent the incidents

of power system collapse in the various grids; and

(d) whether Government propose to appoint a technical group to go into the matter and to suggest remedial measures?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) to (d) The information is being collected and will be laid on the Table of the House.

Setting up of Thermal Plant in Garo Hills

2030. SHRI JERLIE E. TARIANG:
Will the Minister of ENERGY be pleased to state:

(a) whether Government have approved the setting up of a Thermal Plant in Garo Hills; and

(b) if so, which one of the two agencies, the North Eastern Council through NEEPCO, or the Meghalaya Government through its MSEP will take up the construction of the above Plant?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) The matter is under consideration.

Request for allocation of power to Karnataka

2031. SHRI M. S. GURUPADA-SWAMY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government of Karnataka have requested the Central Government to allocate, as a temporary measure, for the year 1983-84, 100 MW of power from each of the power stations viz. Ramagundam Thermal Station and Kalpakkam Nuclear Power Plant;